

ITEM NO.105

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellants

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondents

[HIGH ON BOARD]

I.A. No.82897/2022-APPLICATION FOR PERMISSION

I.A. No.40763/2022-APPLICATION FOR PERMISSION

I.A. No.107564/2022-APPROPRIATE ORDERS/DIRECTIONS

I.A. No.107418/2021-EXEMPTION FROM FILING O.T.

I.A. No.107567/2022-EXEMPTION FROM FILING O.T.

I.A. No.233246/2023-INTERVENTION/IMPLEADMENT

**I.A. No.109190/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

I.A. No.25729/2025-PERMISSION TO FILE APPLICATION FOR DIRECTION

I.A. No.107417/2021-PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

C.A. No. 4400/2023 (III-A)

I.A. No.84267/2022-APPLICATION FOR PERMISSION

I.A. No.84265/2022-APPLICATION FOR PERMISSION

I.A. No.107343/2021-EXEMPTION FROM FILING O.T.

**I.A. No.109217/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

I.A. No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF DATES

C.A. No.4401/2023 (III-A)

**I.A. No.119307/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

I.A. No.119305/2021-EXEMPTION FROM FILING O.T.

Date : 28-08-2025 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

**For Appellant(s) : Mr. Sanjay Kumar Dubey, AOR
Mr. Rakesh Kumar Tewari, Adv.
Ms. Shuchi Singh, Adv.
Mr. Ujjwal Kumar Dubey, Adv.
Mr. Vivek Kumar Pandey, Adv.
Ms. Shivani Mishra, Adv.
Mr. Jainendra Kumar, Adv.
Mr. Devendra Kumar Mishra, Adv.
Mr. Sandeep Kumar Saini, Adv.
Mr. Sachin Kumar Anand, Adv.**

M/S. Mukesh Kumar Singh And Co., AOR

**Mr. Mukul Rohtagi, Sr. Adv.
Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Parthiv Goswami, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Abhishek Tripathi, Adv.
Mrs. Diksha Rai, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Amit, Adv.
Ms. Vani Vyas, Adv.
Mr. Prakhar Singh, Adv.**

**Mr. Kripa Shankar Prasad, AOR
Mr. Huzefa A. Ahmadi, Sr. Adv.
Mr. Kripa Shankar Prasad, Adv.
Mr. Manvendra Kumar Tripathi, Adv.
Mr. Mohd. Ainul Ansari, Adv.
Mrs. Rashmi Naraina, Adv.**

**For Respondent(s) : Mr. Amit, AOR
M/S. Mukesh Kumar Singh And Co., AOR**

**Ms. Garima Prasad, Sr. A.A.G.
Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.**

**Mr. Gagan Gupta, Sr. Adv.
Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Mr. Anand Kumar Rai, Adv.**

Mr. Radeesh Kumar Mt, Adv.

Mr. Gaurav Dhingra, AOR

Mr. Shashank Singh, AOR

Ms. Prapti Shrivastava, Adv.

Mr. Ankit Singh, Adv.

M/S. Karanjawala & Co., AOR

**UPON hearing the counsel the Court made the following
O R D E R**

1. Mr. Gopal Sankaranarayanan, learned senior counsel appearing for one set of appellant(s), has completed his arguments.
2. Mr. Parthiv Goswami, learned senior counsel appearing for the second set of appellant(s), is in the midst of arguments.
3. Hearing will resume on the next date.
4. Re-list these appeals on 03rd September, 2025 as **Part-Heard**.

(RASHMI DHYANI PANT)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)